

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,

AHMEDABAD BENCH

Case No- C.P. (I.B) No. 559/7/NCLT/AHM/2019

In the matter of

M/s State Bank of India

(Financial Creditor)

Versus

M/s Sujyot Infrastructure Private Limited

(Corporate Debtor)

CIRP List of Creditors as on 13.06.2022 is attached herewith

In the matter of M/s Sujyot Infrastructure Private Limited (under CIRP)



Parag Sheth

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Resolution Professional

**In the matter of M/s Sujyot Infrastructure Private Limited
IBBI/IPA-002/IP-N00142/2017-18/10381**

Date: June 13, 2022

Place: Ahmedabad

M/s Sujyot Infrastructure Private Limited (under CIRP)
Total Claims status as on 13.06.2022

Type	Claims Received		Claims admitted		Claims not admitted		Under Verification		Claims under Dispute	
Claim C	2	17,364,850,866.85	2	15,159,514,998.83	-	-	-	2,205,335,868.02	-	-
TOTAL	2	17,364,850,866.85	2	15,159,514,998.83	-	-	-	2,205,335,868.02	-	-



Annexure A
M/s Sujyot Infrastructure Private Limited (under CIRP)
List of Financial Creditors (Form - C) (claims received upto 13.06.2022)

Sr. No.	Date of Receipt of Claim	Name of Financial Creditor	Address	Amount claimed from the Creditor (Rs.)	Amount of claim admitted (Rs.)	Amount of claim under Verification (Rs.)	Claim not admitted (Rs.)	Contact Details	Security interest, if any, in respect of such claim	Remarks (Rs.)
1	07.01.2022	State Bank of India	Stressed Asset Management Branch, 2nd Floor, "Paramisiddhi Complex", Opp. V.S. Hospital, Ellisbridge, Ahmedabad 380006	14,045,538,979.85	11,840,203,111.83	2,205,335,868.02	-	sbi.04199@sbi.co.in	Commercial Building: 411, Second Floor, Part - I, SIS Commercial Complex, together with proportionate undivided share in land admeasuring 610.05 Sq.Mtr. of R.S. 411/1 (T.P. Scheme No. 30, Final Plot No. 73 Paliki Sub Plot 1 admeasuring 3058.69 Sq. Mtrs., Village Gota, Taluka: Daskroi, Ahmedabad 382.481 admeasuring 1392.44 Sq.Mtrs. *	
2	12.01.2022	Bank of Baroda	Stressed Assets Management Branch, 1st Floor, Kamdhenu Complex, Panjarapole Char Rasta, Ambawadi, Ahmedabad 380 015	3,319,311,887.00	3,319,311,887.00	-	-	samahm@bankofbaroda.com	A. M/s Sujyot Infrastructure Pvt. Ltd. created equitable mortgage in favour of SBI and consortium member bank for immovable property bearing commercial property admeasuring 1392.44 Sq. Mtrs. second floor with proportionate undivided share in land admeasuring 610.05 Sq.Mtrs. situated on land Revenue Survey No. 411/1 (TP Scheme No. 30, FF No. 73) Paliki sub plot No. 1 admeasuring 3058.69 Sq. Mtr. situate lying and being Village Gota, Ta Daskroi, Dist. Ahmedabad for the dues of M/s Sai Info System Limited. B. M/s Sujyot Infrastructure Pvt. Ltd. created equitable mortgage in favour of SBI and consortium member bank for immovable property bearing 3rd floor (1,284.77 Sq. Mtrs.) and 4th Floor (1,284.77 Sq. Mtrs.) SIS Corporate House, Village Gota, Ta Daskroi, Dist. Ahmedabad for the dues of M/s Click Telecom India Limited.	
TOTAL				17,364,850,866.85	15,159,514,998.83	2,205,335,868.02	-			

Note: Claims of Financial Creditors have been admitted provisionally at present. RP has asked for some documents from the respective Financial Creditors to substantiate their claim and upon receipt of such documents, their respective claims will be treated accordingly.

* As stated by State Bank of India, one of the CoC member, Corporate Guarantee has been given by M/s Sai Infosystem (India) Limited and M/s Click Tradecomm Pvt. Ltd. for the facilities availed by the Corporate Debtor. The property mentioned as security interest is the one on which charge has been created by the Corporate Debtor.

